

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 116
IB- 3231/(ND)/2019

IN THE MATTER OF:

M/s Wishwa Mittar Bajaj & Sons

....**Applicant**

Vs.

M/s Jai Krishan Estates Developers Pvt Ltd

....**Respondent**

Order under Section 9 of IBC.

Order delivered on 07.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:Mr.Shreyas Mehrotra, Adv.

Mr.Nikhil Bamal, Adv.

For the Respondent

:

ORDER

Pleading are complete. List for hearing alongwith IB-3190/ND/2019
on 19.01.2021.

Sd/-

SUMITA PURKAYASTHA
MEMBER (T)

Sd/-

DR. DEEPTI MUKESH
MEMBER (J)

Vaishali – 07.01.2021